Acr VII of 1974

পঞ্জীভুক্ত নম্বৰ—ক-12

Registered No-A-12

वनस



ৰাজগন্ন

The Assam Gazette

वजाधावन

EXTRAORDINARY

প্ৰাপ্ত-কৰ্তুত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY AUTHORITY

নং 51 দিশপুৰ, ব্ৰহস্পতিবাৰ, 28 মাৰ্চচ, 1974 চন, 7 চ'ত, 1896 শক No. 51 Dispur, Thursday, March 28, 1974, 7th Chaitra, 1896 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LAW DEPARTMENT
NOTIFICATIONS

The 23rd/27th February 1974

No.LJL.237/73/6.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information:—

242 THE ASSAM GAZETTE, EXTRAORDINARY, MAR. 28, 1974

ASSAM ACT VII OF 1974

(Received the assent of the Governor on the 18th Febuary, 1974)
THE DIBRUGARH UNIVERSITY (AMENDMENT) ACT, 1973

An

Act

further to amend the Dibrugarh University Act, 1965

Preamble. Whereas it is expedient further to amend the Dibrugarh University Act, 1965, hereinafter called the principal Act, in the manner hereinafter appearing;

It is hereby enacted in the Twenty-fourth year of the Republic of India as follows:—

Short title 1. (1) This Act may be called the Dibrugarh and commencement. University (Amendment) Act, 1973.

- (2) It shall come into force on such date as the State Government may, by notification in the official Gazette, appoint.
- Amendment 2. In Section 30 (2) of the principal Act, for the of Section 30 of the word "twenty" occurring in between the words "rupees' and "lakhs" the word "forty" shall be VIII of 1965. substituted.

Md. SAADULLAH,
Joint Secretary to the Govt. of Assam,
Law Department.

Gauhati—Printed and published by the Joint Superintendent Assam Govt Press (Ex-Ga zette) No.99—1,457+100—28-3-1974.